

(ग) पूर्व और उत्तर रेलों पर मंडलीय प्रणाली इन क्षेत्रों के प्रारम्भ से ही मौजूद है, इसलिए इनके सम्बन्ध में सवाल नहीं उठता। पूर्वोत्तर और पूर्वोत्तर सीमा रेलों पर मंडलीय प्रणाली केवल 1-5-1969 से चालू की गयी थी और इसका उचित मूल्यांकन कुछ दिनों के बाद ही किया जा सकता है जबकि हालात में स्थिरता आ जाये।

Arrears of Licence Fees and Rents from Vending Contractors (North Eastern Railway)

2351. SHRI VISHWA NATH PANDEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that a large amount of money is in arrear on account of licence fees & rents from the Vending Contractors on the North Eastern Railway;

(b) if so, the amount of arrears for the last three years;

(c) whether it is also a fact that the Vending Contractors generally sublet their Vending contracts after getting them and show such persons as their employees;

(d) if so, the steps proposed to be taken to check it;

(e) the number of contractors who are allotted more than two Vending Contracts at different Stations on the North Eastern Railway during the above period; and

(f) whether any preference is given to cooperative societies, political sufferers and unemployed persons ?

THE MINISTER OF RAILWAYS (SHRI NANDA). (a) No.

(b) Does not arise.

(c) and (d). No, but in proved cases of subletting, the contracts are terminated and awarded to the sublessee.

(e) One.

(f) In the allotment of Catering/Vending contracts on Railways preference is given to

Co-operative Societies and Scheduled Castes & Scheduled Tribes candidates.

Delay in Implementing Recommendations of Law Commission

2352. SHRI LAKHAN LAL KAPOOR :
SHRI MOHAN SWARUP :
SHRI P. VISWAMBHARAN :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether Government have taken note of the public criticism by eminent Jurists over the delay in implementing the recommendations of the Law Commission on various subjects;

(b) if so, whether any steps are being taken to implement these recommendations; and

(c) if not, the reasons therefor ?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON) : (a) No such public criticism has come to the notice of this Ministry.

(b) and (c). Government is taking all possible steps to implement these recommendations.

Arrest of 5 Armymen in Poona Station area

2353. SHRI N. R. DEOGHARE : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that five members of the Indian Armed Forces were arrested by the Railway Police on the 14th February, 1970, in the Poona station area on charges of criminally assaulting a woman in a First Class Compartment ;

(b) if so, the details of the circumstances leading to the incident; and

(c) the action taken by Government ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) yes.